fax officer in the Secretariat for Industrial Approvals has been identified, who will monitor all cases of non-resident Indians.

(c) Since January 12, 1983.

Suspension of Freedom Fighter's Pension

- 1967. SHRI RAMKRISHNA MAZUMDER: WEI the Minister of HOME AFFAIRs be pleased to state:
- (a) what is the number of cases of freedom fighter's pensions granted by the Central Government in the country, Statewise for the last five years;
- (b) what is the number of such cases that have been suspended for different reasons;
- (c) what are the reasons for suspending the pension; and
- (d) what is the number of such cases which have been reviewed and pension restored thereafter till now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) A statement is attached. As the disposal during these five years does not give a complete picture, details

State/U.Te.

regarding the disposal from 1972 to 1983 is also given in the attached statement.

- (i>) 8,232.
- (c) Pension lias been suspended far one or more of the following grounds:
- 1. Actual jail/underground suffering was less than six months (3 months in case of women/SC/ ST applicants).
- 2. Suffering was not in connection with the freedom movemer^t of the country.
- 3. Submission of false/incomplete documentary evidence.
- 4. Suffering was in connection with mutinies/movements not recognised for the purpose of pension.
- 5. In cases of applications made under the 1972 Scheme when the annual income of the applicant was more than Rs. 5000.
- 6. Pension wrongly sanctioned to the ineligible dependents.

Sanction during Total sanction Dec. 77 to Dec. from 1972 to

(d) Out of 82S2 suspended cases, pension has been restored in 2482 cases.

Asserge

State-wise Freedom Fighters' Pension sanctioned for the last 5 years i.e. from Dec. 1977 to December, 1982.

•				· 					82 i.e. for last 5 years.	Jan. 83
1									8	3
Assam .	•	•	•	•	•	•	•		120	4006
Andhra Pradesh .	•	•			•	•		•	348	5581
A&N Islands .	•	•		•	٠	•		. •	35	38
Acunachai Pradesh		ل ا	•	٠	•			•	••	2
Bihar .	٠	• .	•	,	٠	•	•		888	19956

3 · 1 .										2	3 .
Chandigarh		. **	16 m 14 m	:			• .	•.		17	8:
Delhi	· •		•				•	•	•	191	1752
Gujarat							, •			219	308
Gos							•			93	626
Haryana							•			97	1376
Himachal Prade	:sh		•					•	=	. 44	41
Jammu & Kash	mir			•						135	914
Kecala										во	2080
Karnataka									•	929	8145
Madhya Prades	h		. •	٠.						190	2908
Maharashtra					•	•	, <u>.</u> •			943	19828
Menipur										5	59
M eghalaya										6	68
		. ģi∵~~									
Nagaland	•	•	•	•	•	•	•	•	•	•	3
Orissa	•	•	•	•	٠	•	•	•	•	110	361
Pondicheny	•				٠.	•		•	•	37	257
Punjab									•	360	5390
Rejastken							•		•	70	648
Tamil Nadu	_	_				_				262	•
	•			• /	•	٠	•	•	•		3734
Tripura	•	٠	•.	•	•	•	•	•	•	23	656
Uttar Pradesh		•	٠	٠	٠	•	•	•	•	977	16380
West Bengal							•		•	742	15102
INA Personnels						•		•	•	3175	17785
T	iato'	£ .					_			10077	125518

[17 MAR. 1983] to Questions

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Oral Answers